



भारत सरकार / Govt. of India  
 वित्त मंत्रालय, राजस्व विभाग/ Ministry of Finance, Department of Revenue  
 प्रधान मुख्य आयकर आयुक्त कार्यालय,  
 उ.प.क्षेत्र, आयकर भवन, सैक्टर-17 ई, चण्डीगढ़-160 017  
**Office of the Pr. Chief Commissioner of Income Tax, N.W. Region,**  
**Aayakar Bhawan, Sector-17 E, Chandigarh**  
 Telefax: 0172-2544252; E-mail: chandigarh.dcit.hq.judicial@incometax.gov.in

F.No. Pr.CCIT/CHD/YPS/2023-24/ 2118

Dated: 17.08.2023

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**ADVERTISEMENT**

With a view to augment departmental representation in ITAT, the Young Professional Scheme envisions engagement of Young Graduates in Law & Accountancy who are rich in domain knowledge. Such resources would aid the departmental officers in preparation of the cases admitted for hearing in Tribunals. In addition, they will also take up research/study work encompassing critical areas of tax litigation for effective litigation management.

2. Income Tax Department is looking for engaging a pool of talented Young Professionals (YPs) as per the following details: -

1.	Name of position	Young Professional
2.	Number of Positions	One
3.	Age Limit	Candidates should not exceed 35 years of age as on the date of advertisement
4.	Period of contract	One year. May be extended by another year subject to satisfactory performance
5.	Location	<b>Chandigarh</b>
6.	Remuneration per month	Rs. 40,000/- (Lump Sum)

GAC

25/8/2023

2032/KC  
25/8/23

7.	Education Qualification	<p><u>Essential qualification.</u></p> <p>(i) Indian Nationals holding Graduate /Post Graduate degree in Law from recognized Universities, Colleges and Institutions of National and International repute, and/or Chartered Accountant.</p> <p>(ii) Candidates should have obtained at least 50% marks in the 3 Year LLB or 5 Year integrated LLB degree program or Post Graduation degree program or a qualified Chartered Accountant.</p> <p><u>Preferred Qualification</u></p> <p>(i) Chartered Accountants who have completed their article ship in taxation and law graduates/post graduates who have been engaged in research work/projects in taxation shall be preferred.</p> <p>(ii) Candidate having skills in information &amp; communication technology (ICT) with good communication and interpersonal skills shall be preferred.</p>
8.	Job Description	<p>The Young Professionals will be attached with the office of CsIT (DR) or Sr. DR in the Income Tax Appellate Tribunal for studying the paper books of listed cases, analyzing the judgements relied upon by the assessee, finding out judgements in favour of the department &amp; identifying distinguishing facts wherever applicable, and preparing the briefing notes and written submissions. They will also undertake research/study on specific points as briefed by CIT (DR)/Sr. DR. CIT(DR) (Mentor concerned) will provide a brief orientation of deliverables expected from the Young Professional at the time of joining.</p>
9.	Selection Process	<p>Selection process would involve two stages:</p> <p>(i) Screening and,</p> <p>(ii) Interview</p>


3. Mode of submission of Applications : **Offline**

4. Short listed candidates will be informed on their e-mail address/by speed post for personal interview. No TA or DA shall be paid for attending the interview. At the time of interview, the shortlisted candidates shall have to produce their bio data and certificates, in original for verification.

5. Last date of receipt of Applications is 25.09.2023 upto 06:00 PM. Incomplete application and/or applications received after the due date shall be summarily rejected and no correspondence in this regard will be entertained. Applications sent by post may be sent well in time so as to reach this office on or before the last date.

6. Application format and detailed Advertisement can also be accessed through departmental website [incometaxchandigarh.org](http://incometaxchandigarh.org) and [incometaxindia.gov.in](http://incometaxindia.gov.in)

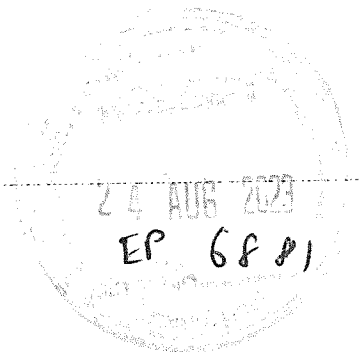
Encl: Application Form

  
Joint. Commissioner of Income Tax,  
(HQ)(Judicial), Chandigarh

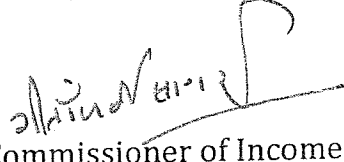
Copy to notice to :

1. Rajiv Gandhi National University of Law, Punjab, Sidhuwal - Bhadson Road, Patiala (Punjab)
2. ICAI Bhawan, Opposite Community Centre, Near Gurdwara Sahib, Sector 35B, Chandigarh, 160035
3. Department of Law, Panjab University, Sector 14, Chandigarh
4.  The Registrar, Hon'ble Punjab & Haryana High Court, with the request to have it notified on notice board.
5. The Registrar, NCLT, Chandigarh Bench with the request to have it notified on notice board.
6. The Assistant Registrar, Income Tax Appellate Tribunal, Chandigarh with the request to have it notified on the notice board.

etc. etc.



7. The Authority of Advance Ruling, New Delhi with the request to have it notified on the notice board.
8. The President, Bar Association of Hon'ble Punjab & Haryana High Court, Chandigarh with request to circulate it among members of the Bar.
9. The Bar council of Punjab & Haryana, Law Bhawan, Sector- 37-A, Chandigarh.
10. The Web Manager, O/o the DIT (systems), Vaishali, to upload it on the website of the department.
11. The CCIT Panchkula/Amritsar/DGIT (Inv.)/Pr. CIT-1, Chandigarh/CIT(TDS)-1 & 2, Chandigarh with request for display on notice boards in Income Tax Office in their region and to give wide publicity.
12. The CIT (DR-1 & 2), Chandigarh and CIT(DR), Amritsar
13. The ITO (Admn-1) (HQ), O/o the Principal Chief Commissioner of Income Tax, NWR Chandigarh for display on notice boards in Income tax office in Chandigarh and also to upload on the Departmental website [incometaxchandigarh.org](http://incometaxchandigarh.org).

  
Joint. Commissioner of Income Tax,  
(HQ)(Judicial), Chandigarh

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**APPLICATION FORM FOR YOUNG PROFESSIONAL SCHEME**

***(Indicative Format)***

Paste recent passport sized photograph in the box.

1.	Name of the Applicant (In block letters)	
2.	Father's /Mother's Name	
3.	Date of birth (Date/Month/Year)	
4.	Gender	
5.	Nationality	
6.	Contact details of the Applicant ( complete present postal address)	
7.	Phone/mobile number	
8.	Email-ID	

**Qualification (Essential)**

9. Academic qualification ( in reverse order, starting from the latest)

Sl.No	Degree	Year	Subjects	University/Institute	% of marks	Distinction (if any)

10. Professional qualification ( in reverse order, starting from the latest)

SI.No	Degree	Year	Subjects	University/Institute	% of marks	Distinction (if any)

**Qualification (Preferred/desirable)**

11. List of relevant technical and academic publication (Add more sheets if necessary)

SI.No	Degree	Year	Subjects	University/Institute	% of marks	Distinction (if any)

12. Relevant experience ( Add more sheets if necessary)

- a. No. of total years of experience and name of organizations.
- b. Year- wise tasks of similar nature carried out during last three years.
- c. Relevant experience of working for national bodies.
- d. Relevant experience of working for international bodies.
- e. Works of similar nature in hand and the expected date of completion.

13. A brief note ( 750 words) of your suitability for the Engagement ( Add more sheets if necessary)

**DECLARATION**

I declare that the above information is true and correct to the best of my knowledge and belief.

I am aware that in case of misrepresentation or a materially false declaration, it shall render me liable to action according to applicable law. I also understand that the application is liable to be rejected and / or engagement cancelled in case a discrepancy is detected at any stage before completion of the engagement. The completion certificate may also be recalled should such a contingency arise after the engagement the same has been awarded to me.

Signature of the applicant

Place:

Date:

Name of the Applicant